

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/800/2024 in CP (IB) No.128/10/HDB/2017
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Neeta Chemicals India Pvt Ltd
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/800/2024

Present: Ld. Counsel Dr. K.V. Srinivas for the Applicant/Liquidator.

This application has been moved for extension of liquidation period. Keeping in view the submissions made in the application, the liquidation period is extended by 3 months. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)